

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4539
ANSWERED ON:17.12.2009
RESERVATION FOR WOMEN IN URBAN LOCAL BODIES
Rathod Shri Ramesh;Reddy Shri Mekapati Rajamohan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to increase 50 per cent reservations for women in urban local bodies; and
- (b) if so, the status of the proposal?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): Yes, Madam.

(b): A Bill, namely, the Constitution (One Hundred and Twelfth Amendment) Bill, 2009 has been introduced in the Lok Sabha on the 24th November, 2009 for enhancing reservation for women in Urban Local Bodies from one-third to fifty percent.